

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

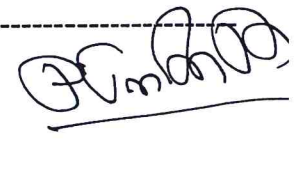
(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/574/ (IB)/2017
NAME OF THE PETITIONER(S) : OPG METALS PVT LTD
NAME OF THE RESPONDENT(S) : PAVAI ALLOYS AND STEELS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	P. Jesus Monson.	Counsel for Respondent.	
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2)	Santosh Kumar. Kumarpal R. Chopra	Operational Creditors.	
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ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter. Time extended at their request for making submissions. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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